

ITEM NO.20

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).10562/2013

(From the judgement and order dated 08/10/2013 in CRLA No.582/1989, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

LUXMI NARAIN SHUKLA & ANR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail,exemption from filing O.T. and office report)

Date: 03/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Ms. Kanaljit Kochar, Adv.
Mr. Bhargava V. Desai, Adv.
Mr. Shreyas Mehrotra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Prayer for bail is rejected.

[Neeta]
Sr. P.A.

[Suneet Mahajan]
Court Master